

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

(IB)-238/ND/2018

Under Section: 9 of IBC Code, 2016.

In the matter of:

M/s Jai Bhole Steel Works

.....**Applicant**

Vs.

M/s Oliver Engineering Pvt Ltd.

.....**Respondent**

Order delivered on 25.09.2018

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Applicant

: Mr. Ajay Garg, Adv.
Mr. Mahesh Sharma, Adv.

For the Respondent

: Mr. Puneet Singh Bindra, Adv.
Ms. Simran Jeet Adv.

ORDER

Learned counsels for the parties states that the matter is settled and settlement agreement has been executed and seek short adjournment to bring the same on record. At request, adjourned to 27.09.2018.

— SID —

**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**